

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF FEBRUARY, 2018

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 28.02.2018

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 28.02.2018</i>
CIVIL	164347	2194	2146	164395
CRIMINAL	39299	920	632	39587
TOTAL	203646	3114	2778	203982